

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3551
ANSWERED ON:04.08.2014
MOTOR ACCIDENT CLAIM CASES
Chautala Shri Dushyant

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of motor accident claim cases are pending in all high courts;
- (b) if so, the details of settled and unsettled claim cases thereof, State-wise;
- (c) whether the Government is contemplating to set up designated courts for speedy trial of such cases and if so, the details thereof;
- (d) whether the Government proposes to appoint more judges in existing courts for early disposal of such cases; and
- (e) if so, the details thereof; and if not, the reasons therefor?

Answer

MINISTER OF LAW & JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (e): The information is being collected and will be laid on the Table of the House.